

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 899
TO BE ANSWERED ON 9TH February, 2021**

DEATH OF HEALTHCARE WORKERS DURING COVID-19 PANDEMIC

899 SHRI KAPIL SIBAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of healthcare workers who have contracted COVID-19 virus till date, Statewise, job-wise and public-private hospital wise
- (b) the number of healthcare workers who have lost their life due to COVID-19, State-wise, job-wise and public-private hospital-wise and
- (c) whether Government is providing compensation for those who have died, if so, the amount of compensation that is being provided?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Health being a State subject, centralized data on number of healthcare workers who have contracted COVID-19 virus till date is not maintained by Ministry of Health & Family Welfare. However, Indian Council of Medical Research, Department of Health Research, Ministry of Health & Family Welfare is undertaking periodic sero-surveillance to monitor trend of COVID-19 infection.

As per the third seroprevalence study (December 2020 to January 2021) results the overall COVID-19 seropositivity among Healthcare workers is assessed to be 25.7%. The seroprevalence is highest among doctors and nurses (26.6%), followed by para-medical staff (25.4%), field staff (25.3%) and administrative staff (24.9%). These seroprevalence rates have been found to be a little higher than that in general population which has been estimated as 21.5%.

(b) & (c): 'Health' being a State subject, Ministry of Health & Family Welfare does not maintain data relating to the number of healthcare workers who lost their lives due to COVID-19, State-wise, job-wise and public-private hospital-wise.

Under the "Pradhan Mantri Garib Kalyan Package (PMGKP): Insurance Scheme for Health Workers Fighting COVID-19" comprehensive personal accident cover of Rs. 50 lakh is provided to healthcare providers (including both Government and Private providers) drafted by the Government for COVID-19 related responsibilities.